

.IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C). No. 561 of 2021
(Kameshwar Jha Vs. Sri Dilip Kumar, Managing Director, Jharkhand Mineral Area
Development Authority & Anr.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Someshwar Roy, Advocate

For the O.Parties : Mr. M. Pd. Sinha, Advocate

02/ 03.09.2021 Learned counsel for the petitioner submits that defects as pointed out by the
office have already been removed.

Office is directed to verify the same and list this case under the appropriate
heading.

(Dr. S.N. Pathak, J.)

Punit/-